

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2778
ANSWERED ON 18/08/2025**

NON-IMPLEMENTATION OF URBAN FLOOD MITIGATION MEASURES IN HILL TOWNS

2778. SHRI RAJEEV SHUKLA:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government has allocated any special component for urban flood mitigation in hill cities like Shimla and Dharamshala under Smart Cities or AMRUT;
- (b) if not, the reasons therefor; and
- (c) whether Government plans to introduce a dedicated sub-scheme for climate-resilient urban infrastructure in Himalayan town?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Urban Planning and management of urban flooding falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities at city level, who are responsible for maintaining the drainage and sewerage system. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States.

Atal Mission for Rejuvenation and Urban Transformation (AMRUT) launched in the year 2015 in selected 500 cities, was focused on development of basic infrastructure in the sectors of water supply, sewerage and septage management, storm water drainage, green spaces and parks, etc. AMRUT 2.0 was launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities including hill towns/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies and development of green spaces and parks are other components of the Mission. States/ Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines.

The State Government of Himachal Pradesh has informed that urban flood mitigation measures are implemented as part of integrated urban development projects under AMRUT Mission. Municipal Corporation of Shimla has been included under AMRUT and in Shimla, 07 drainage projects amounting to ₹20.64 crore have been taken up and completed for the construction and repair of storm water drains and the rehabilitation and development of nallahs. Through these interventions, approximately 52 km of drainage network has been laid addressing various water logging points. Further, under AMRUT, the State Government has taken up 07 green spaces and park projects worth ₹5.65 crore resulting in development of 1.19 acre of permeable green spaces and 09 sewerage and septage management projects worth ₹81.09 crore in Shimla. Dharamshala town was not covered under AMRUT.

Under AMRUT 2.0, the State of Himachal Pradesh has taken up 19 water body rejuvenation projects worth ₹8.39 crore which include one water body rejuvenation project worth ₹0.8 crore in Shimla. Further, the State has taken up 11 green spaces and park projects worth ₹2.8 crore and 02 sewerage and septage management projects worth ₹11.60 crore in the State. The State has not taken up any green spaces and park project and sewerage/ septage management project in Shimla and Dharamshala.

Under the Smart City Mission (SCM) and in convergence, in Shimla a total of 211 projects worth ₹ 896 Cr were undertaken. The projects included improvement/ rehabilitation of sewerage system, new sewerage lines, construction of drains, development and upgradation of existing parks, etc.

In Dharamshala, a total of 80 projects amounting to ₹ 656 crore were undertaken under SCM. The projects included augmentation and automation of sewage treatment, development of irrigation Channel/drains and development of parks and green areas.

The Ministry of Housing & Urban Affairs (MoHUA) has published the following documents/advisory guidelines for climate-resilient planning and improving urban drainage and flood management:

i. Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014 (Chapter 6: Sustainability guidelines):

[https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I\(2\).pdf](https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf)

ii. Standard Operating Procedure (SOP) for Urban Flooding

https://mohua.gov.in/upload/uploadfiles/files/SOP%20Urban%20flooding_5%20May%202017.pdf

iii. River Centric Urban Planning Guidelines in 2021 to enable cities in the development of conjunctive water management approaches including nature-based solution

<https://mohua.gov.in/upload/uploadfiles/files/RCUP%20Guidelines.pdf>

iv. Guidance Document on Creation of Rain Water Harvesting Parks

<https://mohua.gov.in/pdf/6566e1048ab41guidance-document-on-rainwater-harvesting-parks-final.pdf>
